

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2381
TO BE ANSWERED ON 08/08/2025

BUDGETARY ALLOCATION UNDER MGNREGS

2381 Shri Raghav Chadha:

Will the Minister of Rural Development be pleased to state:

- (a) the quantum of total budget allocation and outlay under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in last five years, year-wise and State-wise;
- (b) the details on the release of funds to all the States in the last five years, year-wise and State-wise;
- (c) whether there has been any delay in release of MGNREGS funds to States; and
- (d) if so, the details thereof and reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.

The details of funds allocation at Budget Estimate stage, Revised Estimate stage and fund released under Mahatma Gandhi NREGS are given below:

(Rs. in crore)				
SI. No.	Year	Budget Estimates	Revised Estimates	Release
1	2020-21	61,500.00	1,11,500.00	1,11,170.86
2	2021-22	73,000.00	98,000.00	98,467.85
3	2022-23	73,000.00	89,400.00	90,810.99
4	2023-24	60,000.00	86,000.00	89,268.30
5	2024-25	86,000.00	86,000.00	85,838.76

(b): State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2020-21 to 2024-25 are given at **Annexure**.

(c)&(d): Under Mahatma Gandhi NREGS fund release to the States/UTs is a continuous process. For release of fund for Material component, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs. In the current financial year 2025-26 an amount of Rs.41713 crore has been released for wage payment as on 03.08.2025, which also includes 100% of wage liability for FY 2024-25.

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2381 dated 08.08.2025

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2020-21 to 2024-25 (Rs. in crores)						
Sl. No	States/UTs	2024-25	2023-24	2022-23	2021-22	2020-21
1	Andhra Pradesh	7707.21	7353.67	8008.81	7195.81	10306.30
2	Arunachal Pradesh	560.70	427.35	578.32	453.74	340.52
3	Assam	1929.70	2221.38	2055.28	2223.32	2605.77
4	Bihar	6715.83	6200.03	6403.07	5407.37	7288.09
5	Chhattisgarh	3354.85	2895.12	3396.94	3894.34	3959.69
6	Goa	3.70	0.88	5.12	0.04	3.57
7	Gujarat	1540.54	1802.26	1692.07	1615.24	1478.77
8	Haryana	590.19	477.87	373.99	723.73	764.55
9	Himachal Pradesh	1203.28	1000.96	1162.83	976.34	950.39
10	Jammu & Kashmir	1151.20	921.60	1050.99	950.14	1152.70
11	Jharkhand	2705.64	2922.27	2712.91	3067.88	3434.94
12	Karnataka	5709.90	5431.67	6232.83	6034.89	5510.61
13	Kerala	3136.44	3532.57	3832.43	3554.85	4286.97
14	Madhya Pradesh	6252.03	5891.65	5711.77	8479.09	9088.68
15	Maharashtra	4420.32	3041.48	2552.01	2056.46	1605.82
16	Manipur	581.99	0.95	1086.63	563.11	1307.23
17	Meghalaya	1155.09	913.86	1118.76	1123.32	1287.10
18	Mizoram	611.65	507.96	540.39	550.51	592.16
19	Nagaland	287.85	641.50	899.76	570.56	484.97
20	Odisha	3763.80	4906.78	4645.73	5687.28	5224.03
21	Punjab	1331.61	1169.84	1182.13	1259.20	1241.07
22	Rajasthan	7581.87	8683.98	9662.99	9867.75	8922.22
23	Sikkim	97.57	112.19	92.71	112.79	110.86
24	Tamil Nadu	7585.49	12616.53	9743.53	9648.36	8795.91
25	Telangana	3825.31	3520.87	2999.11	4116.10	4122.66
26	Tripura	1041.70	1043.59	924.60	990.14	1195.23
27	Uttar Pradesh	9721.48	9844.25	10652.24	8525.15	12046.50
28	Uttarakhand	626.43	553.81	794.72	642.60	889.75
29	West Bengal *	0.00	0.00	1.33	7507.80	11468.51
30	Andaman & Nicobar	4.44	0.00	9.60	7.68	4.86
31	Dadra & Nagar Haveli Daman & Diu	9.02	2.21	1.62	0.00	0.00
32	Lakshadweep	0.32	0.00	0.00	0.30	0.00
33	Puducherry	40.56	58.77	24.95	13.07	26.84
34	Ladakh	85.98	62.64	68.93	59.04	22.64

*Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.
